

**ORISSA HIGH COURT****FILING REPORT AS ON :05/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002176/2020	SIKANDAR ALI VS STATE OF ODISHA	DILLIP MOHANTY VS	BADABAZAR /29 /2019 () //
2	BLAPL/0002177/2020	MUNA @ MANOJ KANDULANA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	BARKOTE /162 /2019 () //
3	BLAPL/0002178/2020	MITHUN DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /194 /2019 () //
4	BLAPL/0002179/2020	LAXMAN BHUTIA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /210 /2019 () //
5	BLAPL/0002180/2020	BIRENDRA PRADHAN @ BAPU VS STATE OF ODISHA	SUDARSAN BEHERA VS	SAHID NAGAR P.S. /184 /2019 () //
6	BLAPL/0002181/2020	MOHAMMAD GULFAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /54 /2020 () //
7	BLAPL/0002182/2020	ROHIT KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHANDRASEKHARPUR /407 /2019 () //
8	BLAPL/0002183/2020	SIBARAM SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	PATTAPUR (ASKA) /24 /2020 () //
9	BLAPL/0002184/2020	BIBEKANANDA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /61 /2019 () //
10	BLAPL/0002185/2020	BALAJI ACHARYA VS STATE OF ODISHA	R.ACHARY VS	BALLIGUDA /188 /2019 () //
11	BLAPL/0002186/2020	SUMAN SING @ SUMAN SINGH VS STATE OF ODISHA	K.K.MOHANTA VS	BARIPADA TOWN /295 /2018 () //

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12	BLAPL/0002187/2020	DINABANDHU SAHOO VS STATE OF ODISHA	KAMAL KUMAR SAMAL VS	/ /0 () //
13	BLAPL/0002188/2020	NABIN MIRDHA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHARMAL /32 /2020 () //
14	BLAPL/0002189/2020	DURYODHAN SAHU VS STATE OF ODISHA	B.S.DASPANDA VS	MURIBAHAL /01 /2020 () //
15	BLAPL/0002190/2020	TUNA NAIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KANDHEIGOLE /124 /2018 () //
16	BLAPL/0002191/2020	SURYAMANI DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
17	BLAPL/0002192/2020	NRUSINGHA NANDA PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	SUNABEDA /24 /2020 () //
18	BLAPL/0002193/2020	AJAYA DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI /254 /2019 () //
19	BLAPL/0002194/2020	AJAYA DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI /255 /2019 () //
20	BLAPL/0002195/2020	BULU BAG @ BHULU BAG VS STATE OF ODISHA	SATYBRATA PANDA VS	SAMBALPUR TOWN /279 /2017 () //
21	BLAPL/0002196/2020	SUVENDU SEKHAR ROUT VS STATE OF ODISHA	R.K.RAY VS	BOIPARIGUDA /72 /2019 () //
22	BLAPL/0002197/2020	BABRUBAHAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	TITILAGARH /105 /2017 () //
23	BLAPL/0002198/2020	KRUSHNA CHANDRA BHUJABAL	PULLIN MARTHA	BASELI SAHI PS /40 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002199/2020	MANGALA CHARAN SAHU	JITENDRA SAMANTARAY	PATTAPUR (ASKA) /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002200/2020	ARUNA BEHERA	A.PATTANAİK	BAIDYANATHPUR /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002201/2020	DEBARAJ KARNA	RAMACHANDRA JENA	PHIRINGIA /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	CMAPL/0000172/2020	KEONJHAR CENTAL COOPERATIVE BANK LTD.	D.RATH	//
		VS	VS	()
		REGISTRAR OF COOPERATIVE SOCIETIES		//
28	CMAPL/0000173/2020	B.H.PALVE	ADV.	//
		VS	VS	()
		NATIONAL SEEDS CORPORATION LTD.		//
29	CMP/0000265/2020	SARMISTHA DHAL	ASOK MOHANTY	//
		VS	VS	()
		UPENDRA MAHARANA		//
30	CMP/0000266/2020	RABIN MANDAL	G.N.MISHRA	//
		VS	VS	()
		DEEPAK HALDAR		//
31	CMP/0000267/2020	HIMANSHU SEKHAR BEHERA	ANAM CHARAN PANDA	//
		VS	VS	()
		BAIDEHI BEHERA		//
32	CONTC/0000993/2020	TILOTTAMA DEI	ADV.	//
		VS	VS	()
		CHITRA ARUMUGAM		//
33	CONTC/0000994/2020	BRAJABANDHU RANA	ADV.	//
		VS	VS	()
		CHITRA ARUMUGAM		//
34	CONTC/0000995/2020	JIBANANDA KHAMARI	ADV.	//
		VS	VS	()

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35	CONTC/0000996/2020	CHITRA ARUMUGAM TIRENDRA PADHAN VS	ADV. VS	// // 0
36	CONTC/0000997/2020	CHITRA ARUMUGAM BANSIIDHAR BEHERA VS	ADV. VS	// // 0
37	CONTC/0000998/2020	PRADIP KU.DASH SATYANARAYAN NANDA VS	ADV. VS	// // 0
38	CONTC/0000999/2020	PRADIP KU.DASH RABINDRA KUMAR PARHI VS	ADV. VS	// // 0
39	CONTC/0001000/2020	PRADIP KU.DASH SNEHALATA DASH VS	ADV. VS	// // 0
40	CONTC/0001001/2020	PRADIP KU.DASH RAMA CHANDRA SAHU VS	ADV. VS	// // 0
41	CONTC/0001002/2020	PRADIP KU.DASH KAMALAKANTA MALIK VS	ADV. VS	// // 0
42	CONTC/0001003/2020	PRADIP KU.DASH ARJUN CHARAN PAIKARAY VS	ADV. VS	// // 0
43	CONTC/0001004/2020	PRADIP KU.DASH M/S.JANMEJAYA PADHAN VS	ADV. VS	// // 0
44	CONTC/0001005/2020	CHITRA ARUMUGAM PURNA CHANDRA RATH VS	PRITAM KUMAR MOHANTY VS	// // 0
45	CONTC/0001006/2020	NIBEDITA BISWAL GOPINATH RANA VS N.THIRUMALA NAIK	ADV VS	// // 0 //

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46	CONTC/0001007/2020	RAMA BALLAV MOHANTY VS BIJAYANANDA SAHOO	ADV VS	// 0 //
47	CONTC/0001008/2020	ARCHANA PATRO VS CHITRA ANUMUGAM	SANTOSH KUMAR ROUTA VS	// 0 //
48	CONTC/0001009/2020	JAGANNATH MALIK VS DR.BRUNDHA D.	JAJATI KESHARI KHUNTIA VS	// 0 //
49	CONTC/0001010/2020	RABINDRA KUMAR DAS VS GYANARANJAN DAS	ADV VS	// 0 //
50	CONTC/0001011/2020	BASANTI SAHOO VS ANANYA DAS	adv VS	// 0 //
51	CONTC/0001012/2020	ABANTI KUMARI BEHERA VS BIJAY KUMAR MOHAPATRA	ADV VS	// 0 //
52	CONTC/0001013/2020	RANJAN KUMAR MOHAPATRA VS BIDYADHAR DANDAPAT	ADV VS	// 0 //
53	CONTC/0001014/2020	SIMADRI PANIGRAHY VS TRINATH NAYAK	ADV VS	// 0 //
54	CONTC/0001015/2020	MAMATA KUMARI PADHI VS TRINATH NAYAK	ADV VS	// 0 //
55	CONTC/0001016/2020	GOKULANANDA JENA VS MANOJ KUMAR DAS	ADV VS	// 0 //
56	CONTC/0001017/2020	MIR ALLAUDDIN VS TAHASILDAR TIRTOL	ADV VS	// 0 //
57	CONTC/0001018/2020	SUNARAM SINGH	ADV	//

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		VS	VS	()
58	CONTC/0001019/2020	SANTOSH UPADHYAYA JATINDRANATH BARAL	ADV	//
		VS	VS	()
59	CONTC/0001020/2020	BHABANI SANKAR CHAYANI HARE KRISHNA DAS	A.P.BOSR	//
		VS	VS	()
60	CONTR/0000025/2020	ARABINDA DAKUA AHALYA MISHRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
61	CRLA/0000207/2020	SUPERINTENDENT OF POLICE,CD,CB ASHOK KUMAR GIRI	ANUPAM DASH	//
		VS	VS	()
62	CRLA/0000208/2020	STATE OF ODISHA TIKESWAR THAPA @ MUNNA	AMITABH PRADHAN	//
		VS	VS	()
63	CRLMC/0000794/2020	STATE OF ODISHA SANTOSH SAHOO@SANTOSH KUMAR SAHOON.SAHANI		DHANUPALI /414 /2018
		VS	VS	2nd Additional Sessions Judge, Sambalpur(Sambalpur)
64	CRLMC/0000795/2020	STATE OF ODISHA DEEPAK KUMAR GOUD	SATYA RANJAN MULIA	Spl/0000070/2018
		VS	VS	RANPUR /256 /2018
65	CRLMC/0000796/2020	STATE OF ODISHA SANTOSH SAHOO@SANTOSH KUMAR SAHOON.SAHANI		()
		VS	VS	//
66	CRLMC/0000797/2020	STATE OF ODISHA LIPUN@SOUMYA RANJAN PATTANAIAK	SUVALAXMI DEVI	EOW,BHUBANESWAR /1 /2017
		VS	VS	()
67	CRLMC/0000798/2020	STATE OF ODISHA BULA@SURESH SETHI	DIBYAJYOTI SAHOO	//
		VS	VS	()
68	CRLMC/0000799/2020	STATE OF ODISHA BRAHMANANDA SAHOO	S.N.PANIGRAHI	TIHIDI /403 /2015
		VS	VS	()
				INFOCITY PS /256 /2019
				()

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69	CRLMC/0000800/2020	STATE OF ODISHA DUSMANT LAGURI VS	JUGALA KISHORE PANDA VS	// PARJANG /56 /2019 ()
70	CRLMC/0000801/2020	STATE OF ODISHA TAPU@TAPAN NAYAK VS	S.N.PANIGRAHI VS	// MANCHESWAR P.S. /10 /2014 S.D.J.M.,BHUBANESWAR(Khordha *)
71	CRLMC/0000802/2020	STATE OF ODISHA MADHAB BAG VS	BIKRAM CHANDRA GHADEI VS	CT/0000116/2014 NAWAPARA /5 /2015 ()
72	CRLMC/0000803/2020	STATE OF ODISHA PADHU@PADMOLOCHAN BEHERA VS	PRATAP CH.ROUT VS	// KHANTAPADA /56 /2004 ()
73	CRLMC/0000804/2020	STATE OF ODISHA BRAJABANDHU SUBUDHI VS	ASHOK KU.SAHOO VS	// SAHID NAGAR P.S. /17 /2020 ()
74	CRLMC/0000805/2020	STATE OF ODISHA PARAMESWAR@PAREMESWAR MAJHI VS	B.R.TRIPATHY VS	// DEOGARH /174 /2001 ()
75	CRLMC/0000806/2020	STATE OF ODISHA RAMAKANTA BHOI VS	A.K.SADANGI VS	// / /0 ()
76	CRLMC/0000807/2020	STATE OF ODISHA RAMAKANTA BHOI VS	A.K.SADANGI VS	// / /0 ()
77	CRLMC/0000808/2020	STATE OF ODISHA SANJEEB KUMAR JENA@BAPI VS	SMRUTI RANJAN MOHAPATRA VS	// ADVA /25 /2008 ()
78	CRLMC/0000809/2020	STATE OF ODISHA ANJALI MOHANTY VS	SOURA CHANDRA MOHAPATRA VS	// SAMBALPUR VIGILANCE /74 /2011 ()
79	CRLMC/0000810/2020	STATE OF ODISHA(VIG.) SACHIN KUMAR DEHURY VS STATE OF ODISHA	DEEPAK R.PARIDA VS	// ANGUL TOWN /279 /2011 () //

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80	CRLMC/0000811/2020	SATYAJIT PRADHAN@BAPI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /108 /2020 () //
81	CRLMP/0000364/2020	RELIANCE HOME FINANCE LTD. VS C.B.I.	ASHOK KUMAR PANIGRAHI VS	// /0 () //
82	CRLMP/0000365/2020	EGNESIA TIRKEY VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// /0 () //
83	CRLREV/0000199/2020	RAMESH SAHU VS NANDINI SAHU	BISWAJIT NAYAK VS	// /0 () //
84	CRLREV/0000200/2020	KARAM SEKHAR VS STATE OF ODISHA	M/S.G.N.MISHRA VS	MOTU /36 /2018 A.D.J.,MALKANGIRI(Malkangiri *) GR/0000193/2018
85	CRLREV/0000201/2020	DIPTI RANJAN SATPATHY VS PRALLABIKA PANDA	RAMAKANTA NAYAK VS	// /0 () //
86	FAO/0000323/2020	NATIONAL INSURANCE COMPANY LTD. VS JHUNU PARIDA	ANUPAM DASH VS	// /0 () //
87	MACA/0000184/2020	M/S.NATIONAL INSURANCE CO.LTD VS NETA MALLICK	NAYAN BEHARI DAS VS	// /0 () //
88	MACA/0000185/2020	M/S.NEW INDIA ASSURNACE CO.LTD. VS PRATIMA ADHIKARI	NAYAN BEHARI DAS VS	// /0 () //
89	MACA/0000186/2020	SR.DIVISIONAL MANAGER, M/S THE NEW INDIA ASSURANCE CO.LTD. VS GIRTHA MURMU	H.K.SINDRA VS	// /0 () //
90	MACA/0000187/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD. VS SANJULATA MISHRA	CHANDAN KOLAHAY VS	// /0 () //
91	MACA/0000188/2020	MANAS BHUTIA	PRADEEP KU.MSIRHRA	//

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		VS	VS	0
92	MACA/0000189/2020	BHAGABAN DEO DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED	MAHITOMISHRA	//
		VS	VS	0
93	MATA/0000041/2020	ANANTA NAHAK MAMINA MEKAP	SUJATA JENA	//
		VS	VS	0
94	MATA/0000042/2020	DEBASHIS MEKAP DILLIP KU.NAYAK @ DEELIP NAYAK	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
95	RPFAM/0000080/2020	BANDANA SUNA PRASANTA KUMAR JENA	ANANGA KUMAR OTTA	//
		VS	VS	0
96	RPFAM/0000081/2020	MAMATARANI JENA RASESWARA NAYAK	ANJAN KUMAR BISWAL	//
		VS	VS	0
97	RPFAM/0000082/2020	MINARBHA NAYAK DARPANARAYAN BISWAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
98	RSA/0000091/2020	FULA BISWAL GANGADHAR SETHI	BAMADEV BARAL	//
		VS	VS	0
99	RVWPET/0000172/2020	BRUNDABAN SETHI STATE OF ODISHA	ADDL.STANDING COUNSEL	//
		VS	VS	0
100	TRP(C)/0000081/2020	RAMESH CH.BEHERA SUDHANSUBALA TRPATHY	SAROJ KUMAR PADHY	//
		VS	VS	0
101	TRP(C)/0000082/2020	STATE OF ODISHA ADYASHREE DAS @ MALLICK	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
102	TRPCRL/0000032/2020	SANJEEB KU.MALLICK ARCHANA JENA	G.N.MISHRA	//
		VS	VS	0
				BALASORE TOWN /351 /2009

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103	WA/0000177/2020	STATE OF ODISHA LOKESH KU.GUNJAN VS	VS	// // 0
104	WA/0000178/2020	MANAGING DIRECTOR AND CEO, ANDHRA BANK PAIKEN MAJHI VS	S.S.RAO VS	// // 0
105	WP(C)/0008763/2020	SUBARANO MAJHI RAMESH CHANDRA DAS VS	S.N.SHARMA VS	// // 0
106	WP(C)/0008764/2020	STATE OF ORISSA DARPANI PRADHAN VS	SADASIVA PATRA VS	// // 0
107	WP(C)/0008765/2020	STATE OF ODISHA PRABODHA KUMAR PRADHAN VS	SADASIVA PATRA VS	// // 0
108	WP(C)/0008766/2020	STATE OF ODISHA CHAUDHURY PRADHAN VS	SADASIVA PATRA VS	// // 0
109	WP(C)/0008767/2020	STATE OF ODISHA ABHIMANYU MOHARANA VS	SADASIVA PATRA VS	// // 0
110	WP(C)/0008768/2020	STATE OF ODISHA SITANSU SEKHAR CHOUDHURY VS	ARUN KUMAR ACHARYA VS	// // 0
111	WP(C)/0008769/2020	STATE OF ODISHA SUSANTA KUMAR MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
112	WP(C)/0008770/2020	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
113	WP(C)/0008771/2020	STATE OF ODISHA PRAVAT KUMAR ROY VS	DAYANANDA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0008772/2020	RANJAN KUMAR PADHI VS STATE OF ODISHA	N.N.MOHAPATRA VS	// 0 //
115	WP(C)/0008773/2020	PRAJAPITA BRAHMA KUMARIS ISWARIYA VS STATE OF ODISHA	BHAWANKANTA PATIK VS	// 0 //
116	WP(C)/0008774/2020	RAMESH CHANDRA PATI VS STATE OF ORISSA	SEVATI SOREN VS	// 0 //
117	WP(C)/0008775/2020	MANASI DHAL VS ODISHA STATE BAR COUNCIL	SUSANTA KUMAR BARAL VS	// 0 //
118	WP(C)/0008776/2020	M/S. TRECO CONSULTANCY SERVICES PVT.LTD VS THE UNION OF INDIA	DEBNIMAYA KUMAR NAYAK VS	// 0 //
119	WP(C)/0008777/2020	PUSPALATA ROUT VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
120	WP(C)/0008778/2020	BIMNAL RAM GANTAYAT VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
121	WP(C)/0008779/2020	JASOBANTA KUMAR PANDA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
122	WP(C)/0008780/2020	REBATI PATRA VS CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA(CESU)	B.S.TRIPATHY (1) VS	// 0 //
123	WP(C)/0008781/2020	GAGANESWAR SETHIA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
124	WP(C)/0008782/2020	BIJAY KUMAR PANY VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
125	WP(C)/0008783/2020	BIJAY KUMAR BEHERA	B.B.ROUTRAY	//

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		VS	VS	0
		GENERAL MANAGER, MAHANADI COALFIELDS LTD.		//
126	WP(C)/0008784/2020	NILAMANI SAHOO	P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0008785/2020	BASANTI PANDA	J.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0008786/2020	SK.ARSHAD ALLI	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0008787/2020	DURGA CHARAN SARANGI	J.K.MISHRA(2)	//
		VS	VS	0
		STATE OF ORISSA		//
130	WP(C)/0008788/2020	HARIBOL PANDA	DEEPALI MAHAPATRA	//
		VS	VS	0
		GOURANGA MOHARANA		//
131	WP(C)/0008789/2020	KHIROD CHANDRA SWAIN	DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
132	WP(C)/0008790/2020	SASANKA SEKHAR DASH	DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
133	WP(C)/0008791/2020	BABAJI MANGUAL	OM SWARUP	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0008792/2020	SUCHITRA DASH	SARAT KUMAR BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
135	WP(C)/0008793/2020	MARYSINDRELA DUNGDUNG	RAM PRASAD DAS	//
		VS	VS	0
		THE BM, UTKAL GRAMIN BANK		//
136	WP(C)/0008794/2020	BISHNU NARAYAN PRADHAN	SAMEER KUMAR DAS	//
		VS	VS	0

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137	WP(C)/0008795/2020	STATE OF ODISHA SANDHYA RANI MOHANTY VS	JITENDRA KUMAR NAIK VS	// // 0
138	WP(C)/0008796/2020	STATE OF ODISHA SUDHANSU SEKHAR DAS VS	A.B.PARIDA VS	// // 0
139	WP(C)/0008797/2020	DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CUTTACK ANANTA PRASAD NAYAK VS	A.B.PARIDA VS	// // 0
140	WP(C)/0008798/2020	DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CUTTACK UNION OF INDIA VS	ANUP KUMAR BOSE VS	// // 0
141	WP(C)/0008799/2020	PITABAS DAS DIBYA RANJAN TRIPATHY VS	ASHOK PATTANAIAK VS	// // 0
142	WP(C)/0008800/2020	COMMISSIONER-CUM-SECRETARY TO GOVT.OF ORISSA BHASAKR CHAMPATI VS	ASHOK PATTANAIAK VS	// // 0
143	WP(C)/0008801/2020	SECRETARY TO GOVT.OF ODISHA BHIKARI CHARAN PRUSTY VS	L.K.MOHANTY VS	// // 0
144	WP(C)/0008802/2020	STATE OF ORISSA BIJAY KUMAR PATI VS	L.K.MOHANTY VS	// // 0
145	WP(C)/0008803/2020	STATE OF ODISHA BIPRA PRASAD PRAHARAJ VS	SAMIR KUMAR BEHERA VS	// // 0
146	WP(C)/0008804/2020	STATE OF ODISHA SANKARSAN PAIKARAY VS	SAMIR KUMAR BEHERA VS	// // 0
147	WP(C)/0008805/2020	STATE OF ODISHA SUKANTA KHATEI VS	SAMIR KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0008806/2020	PRASANNA MISHRA VS UNION OF INDIA	B.N.BEHERA VS	// 0 //
149	WP(C)/0008807/2020	ABHAYA KUMAR DAS VS STATE OF ODISHA	AMARESH DAS VS	// 0 //
150	WP(C)/0008808/2020	THE DIVISIONAL MANAGER, NIC. LTD. VS ASHISH KUMAR KANTHA	NITISH KUMAR MISHRA VS	// 0 //
151	WP(C)/0008809/2020	RAMAKANTA DASH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// 0 //
152	WP(C)/0008810/2020	SUBASHISA LENKA VS STATE OF ORISSA	BUDHADEV ROUTRAY VS	// 0 //
153	WP(C)/0008811/2020	DEBIPRASANNA SWAIN VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
154	WP(C)/0008812/2020	PRASANTA KUMAR BEHERA VS STATE OF ORISSA	S.N.SHARMA VS	// 0 //
155	WP(C)/0008813/2020	AMULYA NAIK @ NAYAK VS COLLECTOR, JAGATSINGHPUR	R.N.BEHERA VS	// 0 //
156	WP(C)/0008814/2020	LITTLE PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
157	WP(C)/0008815/2020	SANGEETA NANDA VS STATE OF ODISHA	L.K.MAHARANA VS	// 0 //
158	WP(C)/0008816/2020	RABINDRA KUMAR KHATUA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
159	WP(C)/0008817/2020	SATYA NARAYAN PATTANAIK	SADASIVA PATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0008818/2020	NIRANJAN PATRA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0008819/2020	BIKRAM KISHORE PATRA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0008820/2020	SUSHANI HORO	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0008821/2020	RANJAN KUAMR PATRO	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0008822/2020	RANJAN KUMAR PATRO	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0008823/2020	RANJAN KUMAR PATRO	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0008824/2020	RANJAN KUMAR PATRO	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0008825/2020	RANJAN KUMAR PATRO	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0008826/2020	ARATI SAHOO	MAMATA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0008827/2020	RANGADHAR JENA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0008828/2020	PRAVAT KUMAR NAYAK	RAMA KRISHNA BISOI	//
		VS	VS	0

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171	WP(C)/0008829/2020	STATE OF ODISHA AJAY KUMAR BEHERA VS	SIDHANT KUMAR JENA VS	// // 0
172	WP(C)/0008830/2020	STATE OF ODISHA BISHWANATH PARIJA VS	SIDHANT KUMAR JENA VS	// // 0
173	WP(C)/0008831/2020	STATE OF ODISHA SUPARNA PATEL VS	SIDHANT KUMAR JENA VS	// // 0
174	WP(C)/0008832/2020	STATE OF ODISHA NIRANJAN SAHU VS	SIDHANT KUMAR JENA VS	// // 0
175	WP(C)/0008833/2020	STATE OF ODISHA AISHA NARAYAN JENA VS	K.K.SWAIN VS	// // 0
176	WP(C)/0008834/2020	BOARD OF SECONDARY EDUCATION,ORISSA,SECRETARY SNIGDHA PANIGRAHI VS	BIDYALOK MOHAPATRA VS	// // 0
177	WP(C)/0008835/2020	STATE OF ODISHA SUNIL KUMAR PARIDA VS	SUBHASREE MOHANTY VS	// // 0
178	WP(C)/0008836/2020	STATE OF ODISHA M/S.SAI MINERALS VS	B.S.TRIPATHY (1) VS	// // 0
179	WP(C)/0008837/2020	ANDHRA BANK BIBHUTI BHUSAN DASH VS	ASHOK PATTANAIAK VS	// // 0
180	WP(C)/0008838/2020	THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA N.GURUNATH VS	VIVEKANANDA JENA VS	// // 0
181	WP(C)/0008839/2020	THE SECRETARY TO THE GOVERNMENT OF ODISHA N.GURUNATH VS	VIVEKANANDA JENA VS	// // 0
		THE SECRETARY TO THE GOVERNMENT OF ODISHA		//

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182	WP(C)/0008840/2020	PRAMOD KUMAR SWAIN VS ODISHA SMALL INDUSTRIES CORPORATION LTD	SASWATI MOHAPATRA VS	// 0 //
183	WP(C)/0008841/2020	CHANDRADHOJ DANGRI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
184	WP(C)/0008842/2020	AMARESH DASH VS STATE OF ODISHA	SRINIVAS PATNAIK VS	// 0 //
185	WP(C)/0008843/2020	MADHURI PATTNAIK VS BHUBANESWAR DEVELOPMENT AUTHORITY	SANDIPANI MISRA VS	// 0 //
186	WP(C)/0008844/2020	KSHIROD PRASAD ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
187	WP(C)/0008845/2020	SIMADRI PANIGRAHY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
188	WP(C)/0008846/2020	SATRUGHANA SWAIN VS STATE GOVT. OF ODISHA	S.K.PADHI VS	// 0 //
189	WP(C)/0008847/2020	PRASANTA KUMAR JENA VS UNION OF INDIA	PRAKASH RANJAN BARIK VS	// 0 //
190	WP(C)/0008848/2020	RAMACHANDRA @ GHAULI JENA VS COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGERMENT DEPT.	S.P.BARIK VS	// 0 //
191	WP(C)/0008849/2020	PRAKASH RANJAN BARIK VS UNION OF INDIA	ABINAASH DASH VS	// 0 //
192	WP(C)/0008850/2020	TIRUPATI BALAJI UDYOD PVT.LTD VS RESERVE BANK OF INDIA	J.M.PATTANAIAK VS	// 0 //
193	WP(C)/0008851/2020	SUDHANSU SEKHAR MISHRA	SISIR KUMAR PUROHIT	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0008852/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		GOURANG CHARAN PANDA		//
195	WP(C)/0008853/2020	KAILASH CHANDRA MISHRA	RAGHUNATH SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0008854/2020	GURUBARI DALAI	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0008855/2020	BHIMASEN DAS	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0008856/2020	BASANTI LATA MALIK	P.R.MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
199	WP(C)/0008857/2020	PRASANTA KUMAR JENA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0008858/2020	SANGITA NAYAK	S.K.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0008859/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		NIRMAL CHANDRA SARANGI		//
202	WP(C)/0008860/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		KULAMANI PANI		//
203	WP(C)/0008861/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		N.CHANDRA SEKHAR		//
204	WP(C)/0008862/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0

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205	WP(C)/0008863/2020	B.V.SATISH UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
206	WP(C)/0008864/2020	J.V.RAJESWARI UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
207	WP(C)/0008865/2020	SATYA NARAYAN SAHU RABI KUMAR NAYAK VS	ALOK KUMAR PANDA VS	// // 0
208	WP(C)/0008866/2020	STATE OF ODISHA UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
209	WP(C)/0008867/2020	J.V.K. SEKHAR UNION OF INDIA VS	ANINDYA KU MISHRA VS	// // 0
210	WP(C)/0008868/2020	BASANTA KUMAR BARIK UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
211	WP(C)/0008869/2020	DIPTIREKHA BRAHMA UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
212	WP(C)/0008870/2020	M.SRIDHAR SANTOSH KUMAR BEJ VS	GYANESWAR SATPATHY VS	// // 0
213	WP(C)/0008871/2020	ODISHA MINING CORPORATION LTD. UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
214	WP(C)/0008872/2020	E.V.ANAND UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
215	WP(C)/0008873/2020	RABINDRANATH MOHAPATRA UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
		P.R.S.GOUTAM		//

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216	WP(C)/0008874/2020	AJIT KUMAR SWAIN VS STATE OF ORISSA	LINGARAJ MOHANTY VS	// 0 //
217	WP(C)/0008875/2020	SUDHIR KUMAR MOHANTY VS SECRETARY	LINGARAJ MOHANTY VS	// 0 //
218	WP(C)/0008876/2020	TRIBENI SWAIN VS STATE OF ORISSA	LINGARAJ MOHANTY VS	// 0 //
219	WP(C)/0008877/2020	TARUN CHUGH VS SAROJ KUMAR PANDA	G.P.DUTTA VS	// 0 //
220	WP(C)/0008878/2020	SUDARSAN BISOI VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
221	WP(C)/0008879/2020	SRIKANTA POI VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
222	WP(C)/0008880/2020	BISWAL BIPLAB MOHANTA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
223	WP(C)/0008881/2020	SATYABAN SAHOO VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
224	WP(C)/0008882/2020	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
225	WP(C)/0008883/2020	NILAMANI SAHOO VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
226	WP(C)/0008884/2020	BABULI BISWAL VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
227	WP(C)/0008885/2020	JYOTI RANJAN MALLICK	JITENDRA KUMAR DIGAL	//

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		VS	VS	0
		D.G. AND I.G.OF POLICE		//
228	WP(C)/0008886/2020	FAKIRMOHAN DAS	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0008887/2020	SANTOSH KUMAR NAIK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0008888/2020	LAMBODAR PRADHAN	SUDHEER KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0008889/2020	RATNAKAR PATTANAİK	BIBHU PRASAD PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0008890/2020	RABINDRA SAHU	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0008891/2020	BISHNU PRASAD ACHARYA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0008892/2020	SULOCHANA NAYAK	RAJU KUMAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0008893/2020	KALANDRI BISWAL	TUSHAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0008894/2020	RADHAKANTA THAKURA BIJE	CHEERA RANJAN SATPATHY	//
		VS	VS	0
		COMMISSIONER ENDOWMENT,ODISHA		//
237	WP(C)/0008895/2020	BHAGABAN CHARAN PATI	ARJUNA CH.BEHERA	//
		VS	VS	0
		CONTROLLER OF EXAMINATIONS, FAKIR MOHAN UNIVERSITY		//
238	WP(C)/0008896/2020	SATOSH KUMAR NAIK	PRAMOD KUMAR KUANR	//
		VS	VS	0

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239	WP(C)/0008897/2020	STATE OF ODISHA KSHIROD CHANDRA JENA VS UNION OF INDIA	SUSANTA KUMAR NAYAK VS	// // 0 //
240	WP(C)/0008898/2020	MULCHAN PATEL VS STATE OF ODISHA	P.K.JENA VS	// 0 //
241	WP(C)/0008899/2020	BIJAYA KUMAR DASH VS STATE OF ODISHA	DEVIDAS SENAPATI VS	// 0 //
242	WP(C)/0008900/2020	RAM CHARAN KATA VS STATE OF ODISHA	P.K.JENA VS	// 0 //
243	WP(C)/0008901/2020	SUNEMIA MAHANANDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
244	WP(C)/0008902/2020	SAMBHUNATH ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
245	WP(C)/0008903/2020	PRAFULLA CHANDRA SINGH VS TAHASILDAR, KHURDA	AMLAN SHAKTI PAUL VS	// 0 //
246	WP(C)/0008904/2020	UMESH CHANDRA MISHRA VS THE REGIONAL TRANSPORT OFFICER	P.C.MISHRA VS	// 0 //
247	WP(C)/0008905/2020	RANJIT KUMAR PANIGRAHI VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
248	WP(C)/0008906/2020	RANJIT KUMAR PANIGRAHI VS STATE OF ODISHA	A.PATTANAIK VS	// 0 //
249	WP(C)/0008907/2020	RANJIT KUMAR PANIGRAHI VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //

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250	WP(C)/0008908/2020	PARAMANANDA SANTARA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
251	WP(C)/0008909/2020	ASHOK KUMAR NAYAK VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
252	WP(C)/0008910/2020	RAJIV KUMAR BISWAL VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
253	WP(C)/0008911/2020	KISHORE CHANDRA BEHERA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
254	WP(C)/0008912/2020	MAMATA DASH VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
255	WP(C)/0008913/2020	PRAMODA KUMAR KODAMASINGH VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
256	WP(C)/0008914/2020	ARJUN PARIDA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
257	WP(C)/0008915/2020	SK.LALU VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
258	WP(C)/0008916/2020	PITABASH BISWAL VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
259	WP(C)/0008917/2020	BASANTA KUMAR SETHY VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
260	WP(C)/0008918/2020	PRAKASH KUMAR JENA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
261	WP(C)/0008919/2020	SUSANTA SAHOO @ SUSANTA KUMAR SAHUSUBASH CHANDRA PANI		//

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		VS	VS	()
		UNION OF INDIA		//
262	WP(C)/0008920/2020	SIVA NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	()
		UNION OF INDIA		//
263	WP(C)/0008921/2020	RATNAKAR JENA	SUDARSAN BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
264	WP(C)/0008922/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	()
		BIKRAM KESHARI PRADHAN		//
265	WP(C)/0008923/2020	BIBHUTI BHUSAN CHAMPATIRAY	BANABIHARI RAY	//
		VS	VS	()
		STATE OF ODISHA		//
266	WP(C)/0008924/2020	SRIKANTA NAYAK	BANABIHARI RAY	//
		VS	VS	()
		STATE OF ODISHA		//
267	WP(C)/0008925/2020	M/S. EAST PIONEER INFRASTRUCTURE PVT.LTD.	GANESH PRASAD MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
268	WP(C)/0008926/2020	SUDARSHAN JENA	BANABIHARI RAY	//
		VS	VS	()
		STATE OF ODISHA		//
269	WP(C)/0008927/2020	M/S.EAST PIONEER INFRASTRUCTURE PVT.LTD.	GANESH PRASAD MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
270	WP(C)/0008928/2020	SAROJA KUMARI RAY	BIJOY KUMAR SAHOO	//
		VS	VS	()
		ODISHA ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH		//
271	WP(C)/0008929/2020	SABIR KHAN	PRAVASH CH.JENA	//
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0003427/2020	SARAT SUNDARA	GOPINATH MISHRA	KHURDA SADAR /5 /2009
		VS	VS	()

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273	ABLAPL/0003428/2020	STATE OF ODISHA NAKULA SINGH VS	GOPINATH MISHRA VS	// KHURDA SADAR /65 /2014 ()
274	ABLAPL/0003429/2020	STATE OF ODISHA PRABHAT KUMAR PANIGRAHI VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /39 /2020 ()
275	ABLAPL/0003430/2020	STATE OF ODISHA BABULA KHARA VS	ASH KU JENA VS	// MALKANGIRI /182 /2018 ()
276	ABLAPL/0003431/2020	STATE OF ODISHA MANOJ KUMAR MISTRY VS	ASIT KU JENA VS	// MALKANGIRI /225 /2019 ()
277	ABLAPL/0003432/2020	STATE OF ODISHA BHRAMAR GHADEI VS	PANCHANAN PANIGRAHI VS	// KUAKHIA /52 /2020 ()
278	ABLAPL/0003433/2020	STATE OF ODISHA J.TYAJIT PRUSTY @ J.KAMBHU PRUSTY VS	BIBHUDANANDA MOHAPATRA VS	// BHANJANAGAR /176 /2000 ()
279	ABLAPL/0003434/2020	STATE OF ODISHA BANALATA BEHERA VS	P.R.MISHRA VS	// DHUSURI /19 /2020 ()
280	ABLAPL/0003435/2020	STATE OF ODISHA BIPIN BIHARI SAHOO VS	AKSHAYA KUMAR PANDEY VS	// KHANDAGIRI P.S. /140 /2020 ()
281	ABLAPL/0003436/2020	STATE OF ODISHA SUSHIL KUMAR SAHU VS	JAYADEBA BEHERA VS	// KODALA /78 /2019 ()
282	ABLAPL/0003437/2020	STATE OF ODISHA HADIBANDHU SAHOO VS	K.P.MOHANTY VS	// PIPLI /375 /2017 ()
283	ABLAPL/0003438/2020	STATE OF ODISHA PURNIMA BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	// BASELI SAHI PS /35 /2020 () //

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284	ABLAPL/0003439/2020	RAMAKANTA BISOYIEE VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BAIDYANATHPUR /303 /2019 () //
285	ABLAPL/0003440/2020	RAKESH KUMAR @ RAKESH KUMAR SAHIS VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	NAWAPARA /30 /2020 () //
286	ABLAPL/0003441/2020	KANHU CHARAN MAHAPATRA @ TULU MAHAPATRA VS STATE OF ODISHA	AMITRAJ TRIPATHY VS	NAYAGARH SADAR /25 /2020 () //
287	ABLAPL/0003442/2020	TAPAN DAS @ BAPUN DAS @ BAU @ HARISH CHANDRA DAS VS STATE OF ODISHA	SUBENDRA KUMAR DAS VS	BASUDEVPUR /34 /2020 () //
288	ABLAPL/0003443/2020	NITYA RANI SAHA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /258 /2018 () //
289	ABLAPL/0003444/2020	PINTU @ PRABHANJAN PRADHAN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	SATYABADI /31 /2020 () //
290	ABLAPL/0003445/2020	GITANJALI SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /140 /2020 () //
291	ABLAPL/0003446/2020	AJAY KUMAR SEJPADA VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	BALASORE VIGILANCE /12 /2020 () //
292	ABLAPL/0003447/2020	SRIKANTA ROUT VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /83 /2020 () //
293	ABLAPL/0003448/2020	MANAS NAIK VS STATE OF ODISHA	DEBENDRA DHAR VS	MOTANGA /43 /2020 () //
294	ABLAPL/0003449/2020	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	NAUGAON /26 /2020 () //
295	ABLAPL/0003450/2020	BHARATI BARIK	SATYA NARAYAN MISHRA-4	NAIKANI-DIHI /20 /2020

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0003451/2020	AMARDEEP KUMAR	P.R.CHHATOI	LOISINGHA(BOLANGIR) /83 /2017
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0003452/2020	SRIKANT SENA	PRAKASH K.MISHRA	BARAMBA /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0003453/2020	RAMESWAR SAHU	SANGRAM KESHARI ROUT	KANTAMAL /63 /2018
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0003454/2020	ALOK PRIYADARSHI	SAROJ KUMAR PADHY	MAHILA P.S. BUXIBAZAR /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0003455/2020	ABINASH NANDA	DEBA KUMAR RATH	AIRPORT /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0003456/2020	BISHNU KERKETTA	PABITRA KUMAR NAYAK	TANGARPALI /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0003457/2020	MUSTAKIN @ MUSTAKIM AHAMAD	B.B.ROUTRAY	BIRMITRAPUR /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0003458/2020	APURBA RANJAN MOHANTY @ APURBA RANJAN MOHANTY	PRATAK CHANDRA ROUT	BANSADA /242 /2018
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0003459/2020	LAXMIDHAR JENA	SOURA CHANDRA MOHAPATRA	BALASORE SADAR /397 /2019
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0003460/2020	SANJUKTA MUKHI	BIBHUTI RANJAN MOHANTY	CHANDIPUR /109 /2019
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0003461/2020	BIRABHADRA NAYAK	UDIT RANJAN JENA	NAIKANI-DIHI /25 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	ABLAPL/0003462/2020	STATE OF ODISHA DURGA CHARAN PATRA VS	NIRANJAN LENKA VS	// SULIAPADA /44 /2019 ()
308	ABLAPL/0003463/2020	STATE OF ODISHA PURNA CHANDRA SAHOO @ TULU SAHOO VS	PRANJA SARITA MOHANTY VS	// BHUBAN /13 /2020 ()
309	ABLAPL/0003464/2020	STATE OF ODISHA MD.LALAN @ MD.SAHANWAJ VS	B.B.ROUTRAY VS	// BIRMITRAPUR /22 /2020 ()
310	ABLAPL/0003465/2020	STATE OF ODISHA PRADIP JENA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /10 /2020 ()
311	ABLAPL/0003466/2020	STATE OF ODISHA RAMA CHANDRA BISWAL VS	SIDDHARTHA PRASAD MISHRA VS	// ASTARANGA /8 /2019 ()
312	ABLAPL/0003467/2020	STATE OF ODISHA DIBYSANKAR GARTIA VS	BIKRAM KESHARI MOHANTY VS	// REAMAL /30 /2020 ()
313	ABLAPL/0003468/2020	STATE OF ODISHA BIRA KISHORE SETHY VS	GOPAL KRUSHNA MOHANTY VS	// RAJNAGAR /49 /2020 ()
314	ABLAPL/0003469/2020	STATE OF ODISHA MAMUNI BARISAL VS	BISHNU PRASAD PRADHAN VS	// BEGUNIA P.S. /134 /2018 ()
315	ABLAPL/0003470/2020	STATE OF ODISHA HARIS CHANDRA BEHERA @ KHASUA BEHERA VS	AGANNATH KAMILA VS	// BALIAPAL /49 /2020 ()
316	ABLAPL/0003471/2020	STATE OF ODISHA ALEKHA CHARAN PRADHAN VS	PARSURAM PANDA VS	// MAHAKALPARA /34 /2020 ()
317	ABLAPL/0003472/2020	STATE OF ODISHA ARUN SAHOO VS STATE OF ODISHA	N.P.PARIJA VS	// KUAKHIA /67 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0003473/2020	TAPAN @ BABULI JENA VS STATE OF ODISHA	M.R.KHATUA VS	GHASIPURA /38 /2020 () //
319	ABLAPL/0003474/2020	TAPAN BEHERA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	JAGATSINGPUR /3 /2020 () //
320	ABLAPL/0003475/2020	SAMIR BHOI @ BUDHIA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /19 /2020 () //
321	ABLAPL/0003476/2020	HEMANTA KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KANDHEIGOLE /16 /2018 () //
322	ABLAPL/0003477/2020	JHUMURI ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /27 /2020 () //
323	ABLAPL/0003478/2020	ALOK DAS @ ALOK MALIK VS STATE OF ODISHA	A.PATTANAİK VS	AUL /06 /2018 () //
324	ABLAPL/0003479/2020	BIJAY KUMAR MAHAR VS STATE OF ODISHA	S.K.BHANJADEO VS	JANKIA P.S. /22 /2020 () //
325	ABLAPL/0003480/2020	BIPIN BHUJABALA VS STATE OF ODISHA	S.K.BHANJADEO VS	/ /0 () //
326	ABLAPL/0003481/2020	GIRIJA SHANKAR SASMAL VS STATE OF ODISHA	PRAVASH CH.JENA VS	RAIBANIA /15 /2020 () //
327	ABLAPL/0003482/2020	MIRZA JALAL BEG VS STATE OF ODISHA	PRAVASH CH. JENA VS	KAMARDA /18 /2020 () //
328	ABLAPL/0003483/2020	JAYANTI DUTTA @ DAT VS STATE OF ODISHA	PRAVASH CH.JENA VS	RAIBANIA /3 /2020 () //
329	ABLAPL/0003484/2020	RABI @ RABINDRA KUMAR DEHURI	JAGANNATH KAMILA	JENAPUR /45 /2020

**ORISSA HIGH COURT****FILING REPORT AS ON :05/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WPC(OAC)/0000399/2000	PRADEEP KUMAR NAYAK	M/S.RAKHI SIKDAR	//
		VS	VS	0
		STATE OF ODISHA		//
331	WPC(OAC)/0003917/2011	SRIMANTA MISHRA	M/S.SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	CONTC(CPC)/0000195/2019	BICHITRA KUMAR BEHERA	SUVASHISH PATTANAIAK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//
333	CONTC(CPC)/0000196/2019	RUPESH KUMAR PRADHAN	SUVASHISH PATTANAIAK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//
334	CONTC(CPC)/0000197/2019	PRASANTA KUMAR DASH	SUVASHISH PATTANAIAK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//

# ORISSA HIGH COURT

MISC CASES FILED on :05/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	31/2020 TRPCRL/32/2020	ARCHANA JENA-MP	G.N.MISHRA
2	54/2020 MATA/42/2020	DILLIP KU.NAYAK @ DEELIP NAYAK-MP	RAJIB LOCHAN PATTNAIK
3	60/2020 CMAPL/159/2020	RAMA CH.SAHOO-MP	ADV.
4	77/2020 CRLMP/365/2020	EGNESIA TIRKEY-MP	RABINDRANATH PRUSTY
5	89/2020 TRP(C)/82/2020	ADYASHREE DAS @ MALLICK-MP	SIDDHARTH PRASAD MISHRA
6	107/2020 WPC(OAC)/3375/2015	ANITA MOHAPATRA-MP	DR.J.K.LENKA
7	108/2020 WPC(OAC)/399/2000	PRADEEP KUMAR NAYAK-MP	M/S.RAKHI SIKDAR
8	122/2020 RPFAM/70/2020	TAPAS RANJAN DAS-MP	DILLIP RAY
9	123/2020 RPFAM/80/2020	PRASANTA KUMAR JENA-MP	ANANGA KUMAR OTTA
10	124/2020 RPFAM/81/2020	RASESWARA NAYAK-MP	ANJAN KUMAR BISWAL
11	125/2020 RPFAM/269/2017	KARTIKA SAHOO-MP	M/S.SUBRATA PANDA
12	126/2020 RPFAM/40/2020	TULU @ PRASANNA BISWAL-MP	M/S.H.N.MOHAPATRA
13	127/2020 RPFAM/82/2020	DARPANARAYAN BISWAL-MP	PRASANTA KUMAR NANDA
14	128/2020 RPFAM/82/2020	DARPANARAYAN BISWAL-MP	PRASANTA KUMAR NANDA
15	215/2020 BLAPL/146/2020	BISHNU DAS KANHAR-MP	GYANALOKA MOHANTY
16	216/2020 BLAPL/495/2020	GATIA @ MANGOBINDA @ GATIKRUSHNA BAIRIGANJAN @ BISWAJIT NAYAK	BISWAJIT NAYAK
17	217/2020 BLAPL/1432/2020	K.VIJAY @ BIJAYA KHEMUNDU-MP	MANAS CHAND
18	246/2020 FAO/30/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD @ PRASANTA KUMAR MAHALI	PRASANTA KUMAR MAHALI
19	247/2020 FAO/331/2016	UNION OF INDIA-MP	M/S.ANINDYA KU.MISHRA
20	248/2020 FAO/138/2020	THE BRANCH MANAGER, UNITED INDIA INSURANCE CO @ GLEDUMPA	GLEDUMPA
21	249/2020 FAO/138/2020	THE BRANCH MANAGER, UNITED INDIA INSURANCE CO @ GLEDUMPA	GLEDUMPA
22	255/2020 CRLREV/199/2020	RAMESH SAHU-MP	BISWAJIT NAYAK
23	256/2020 CRLREV/388/2015	SANJITA DAS-MP	M/S.GOURI MOHAN RATH
24	257/2020 CRLREV/201/2020	DIPTI RANJAN SATPATHY-MP	RAMAKANTA NAYAK
25	263/2020 WA/554/2016	DHARANIDHAR ROUT-MP	M/S.AMIT PR.BOSE
26	264/2020	STATE OF ODISHA-MP	A.G.A.

27	WA/176/2020 265/2020	STATE OF ODISHA-MP	A.G.A.
28	WA/176/2020 266/2020	STATE OF ODISHA-MP	A.G.A.
29	WA/175/2020 267/2020	STATE OF ODISHA-MP	A.G.A.
30	WA/175/2020 268/2020	PAIKEN MAJHI-MP	S.S.RAO
31	WA/178/2020 277/2020	RAMA CHANDRA BISWAL @ RAMA CH.BISWAL-MP	CHINMAYA KUMAR MISHRA
32	CMP/1364/2019 278/2020	SANJAY KUMAR MOHAPATRA-MP	CHINMAYA KUMAR MISHRA
33	CMP/1363/2019 279/2020	BHAGABAN DASH-MP	M/S.A.P.BOSE
34	CMP/1125/2019 280/2020	SARMISTHA DHAL-MP	ASOK MOHANTY
35	CMP/265/2020 281/2020	HIMANSHU SEKHAR BEHERA-MP	ANAM CHARAN PANDA
36	CMP/267/2020 323/2020	M/S.NATIONAL INSURANCE CO.LTD-MP	NAYAN BEHARI DAS
37	MACA/184/2020 324/2020	M/S.NEW INDIA ASSURNACE CO.LTD.-MP	SAMBIT INDU MISHRA
38	MACA/185/2020 325/2020	MANAS BHUTIA-MP	PRADEEP KU.MSIRHRA
39	MACA/188/2020 326/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY-MP	ANANMOSH SINHA
40	MACA/189/2020 327/2020	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO. LTD-MP	G.P.DUMPTA
41	MACA/935/2019 328/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	G.P.DUMPTA
42	MACA/924/2019 329/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	G.P.DUMPTA
43	MACA/924/2019 330/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	G.P.DUMPTA
44	MACA/925/2019 331/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	G.P.DUMPTA
45	MACA/925/2019 332/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	G.P.DUMPTA
46	MACA/927/2019 333/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	G.P.DUMPTA
47	MACA/927/2019 336/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
48	RVWPET/172/2020 337/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
49	RVWPET/172/2020 357/2020	AMBILAL SAHU-MP	J.N.PANDA
50	ABLAPL/1631/2020 435/2020	BIKI BEHERA-MP	M/S.MANAS CHAND
51	CRLA/789/2017 436/2020	ASHOK KUMAR GIRI-MP	ANUPAM DASH
52	CRLA/207/2020 437/2020	ASHOK KUMAR GIRI-MP	ANUPAM DASH
53	CRLA/207/2020 438/2020	SATRUGHANA SAHU@SAHOO-MP	RAJESH KUMAR MAHAPATRA
54	CRLA/247/2019 439/2020	SAROJ PRADHAN-MP	MR.DURGA PRASAD DHAL
55	CRLA/238/2019 450/2020	BRAHMANANDA SAHOO-MP	S.N.PANIGRAHI
56	CRLMC/799/2020 451/2020	DUSMANT LAGURI-MP	JUGALA KISHORE PANDA
57	CRLMC/800/2020 452/2020	TAPU@TAPAN NAYAK-MP	S.N.PANIGRAHI
	CRLMC/801/2020		

58	454/2020 CRLMC/781/2020	NIRAPADA DAS-MP	H.N.MOHAPATRA
59	455/2020 CRLMC/809/2020	ANJALI MOHANTY-MP	SOURA CHANDRA MOHAPATRA
60	456/2020 CRLMC/811/2020	SATYAJIT PRADHAN@BAPI-MP	RAJESH KUMAR MAHAPATRA
61	3813/2020 WP(C)/8771/2020	PRAVAT KUMAR ROY-MP	DAYANANDA MOHAPATRA
62	3815/2020 WP(C)/8774/2020	RAMESH CHANDRA PATI-MP	SEVATI SOREN
63	3816/2020 WP(C)/8776/2020	M/S. TRECO CONSULTANCY SERVICES PVT.LTD.-MP	CHINMAYA KUMAR NAYAK
64	3817/2020 WP(C)/8777/2020	PUSPALATA ROUT-MP	B.S.TRIPATHY (1)
65	3818/2020 WP(C)/8778/2020	BIMNAL RAM GANTAYAT-MP	GOPINATH PANDA
66	3819/2020 WP(C)/8779/2020	JASOBANTA KUMAR PANDA-MP	B.S.TRIPATHY (1)
67	3820/2020 WP(C)/8783/2020	BIJAY KUMAR BEHERA-MP	B.B.ROUTRAY
68	3823/2020 WP(C)/8786/2020	SK.ARSHAD ALLI-MP	JAGANNATH KAMILA
69	3824/2020 WP(C)/22332/2017	SUDARSAN SAHOO-MP	M/S.S.DAS
70	3825/2020 WP(C)/2811/2020	PRADEEP CHANDRA DEO-MP	M/S.ANINDYA KU MISHRA
71	3826/2020 WP(C)/8793/2020	MARYSINDRELA DUNGDUNG-MP	RAM PRASAD DAS
72	3827/2020 WP(C)/8775/2020	MANASI DHAL-MP	SUSANTA KUMAR BARAL
73	3828/2020 WP(C)/8794/2020	BISHNU NARAYAN PRADHAN-MP	SAMEER KUMAR DAS
74	3829/2020 WP(C)/8798/2020	UNION OF INDIA-MP	ANUP KUMAR BOSE
75	3831/2020 WP(C)/8807/2020	ABHAYA KUMAR DAS-MP	AMARESH DAS
76	3832/2020 WP(C)/8808/2020	THE DIVISIONAL MANAGER, NIC. LTD.-MP	AJAY KUMAR ROY
77	3833/2020 WP(C)/8810/2020	SUBASHISA LENKA-MP	BUDHADEV ROUTRAY
78	3834/2020 WP(C)/8811/2020	DEBIPRASANNA SWAIN-MP	SUMANTA KUMAR NAYAK
79	3835/2020 WP(C)/8814/2020	LITTLE PRADHAN-MP	PRAJIT KUMAR PRADHAN
80	3836/2020 WP(C)/8815/2020	SANGEETA NANDA-MP	L.K.MAHARANA
81	3837/2020 WP(C)/8821/2020	RANJAN KUAMR PATRO-MP	SUBHA KUMAR MISHRA
82	3838/2020 WP(C)/8822/2020	RANJAN KUMAR PATRO-MP	SUBHA KUMAR MISHRA
83	3839/2020 WP(C)/8823/2020	RANJAN KUMAR PATRO-MP	SUBHA KUMAR MISHRA
84	3840/2020 WP(C)/8824/2020	RANJAN KUMAR PATRO-MP	SUBHA KUMAR MISHRA
85	3841/2020 WP(C)/8826/2020	ARATI SAHOO-MP	MAMATA MISHRA
86	3842/2020 WP(C)/8829/2020	AJAY KUMAR BEHERA-MP	SIDHANT KUMAR JENA
87	3843/2020 WP(C)/20481/2018	ORISSA STATE ROAD TRANSPORT CORPORATION,BBSR-MP	BRAJA KISHOR SAHOO
88	3844/2020 WP(C)/8830/2020	BISHWANATH PARIJA-MP	SIDHANT KUMAR JENA
89	3845/2020	BISHWANATH PARIJA-MP	SIDHANT KUMAR JENA

90	WP(C)/8830/2020 3846/2020	AJAY KUMAR BEHERA-MP	SIDHANT KUMAR JENA
91	WP(C)/8829/2020 3847/2020	SUPARNA PATEL-MP	SIDHANT KUMAR JENA
92	WP(C)/8831/2020 3848/2020	SUPARNA PATEL-MP	SIDHANT KUMAR JENA
93	WP(C)/8831/2020 3849/2020	NIRANJAN SAHU-MP	SIDHANT KUMAR JENA
94	WP(C)/8832/2020 3850/2020	NIRANJAN SAHU-MP	SIDHANT KUMAR JENA
95	WP(C)/8832/2020 3851/2020	SNIGDHA PANIGRAHI-MP	BIDYALOK MOHAPATRA
96	WP(C)/8834/2020 3852/2020	SUNIL KUMAR PARIDA-MP	SUBHASREE MOHANTY
97	WP(C)/8835/2020 3853/2020	M/S.SAI MINERALS-MP	B.S.TRIPATHY (1)
98	WP(C)/8836/2020 3854/2020	DR.KUMUDA CHANDRA PANDA-MP	M/S.BIDYADHAR MANASINGH
99	WP(C)/18558/2016 3855/2020	RAMACHANDRA @ GHAULI JENA-MP	S.P.BARIK
100	WP(C)/8848/2020 3856/2020	TIRUPATI BALAJI UDYOD PVT.LTD-MP	J.M.PATTANAIAK
101	WP(C)/8850/2020 3857/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
102	WP(C)/8852/2020 3858/2020	ANITA NAIK-MP	BABAJI CHARAN JENA
103	WP(C)/21158/2019 3859/2020	SUDHANSU SEKHAR MISHRA-MP	SISIR KUMAR PUROHIT
104	WP(C)/8851/2020 3860/2020	PRASANTA KUMAR JENA-MP	PRASANTA KUMAR SATAPATHY
105	WP(C)/8857/2020 3861/2020	ODISHA VIKASH PARISHAD,BBSR-MP	UMESH CH BEHURA
106	WP(C)/4684/2018 3862/2020	SANTOSH KUMAR BEJ-MP	GYANESWAR SATPATHY
107	WP(C)/8870/2020 3863/2020	AJIT KUMAR SWAIN-MP	LINGARAJ MOHANTY
108	WP(C)/8874/2020 3864/2020	SUDHIR KUMAR MOHANTY-MP	LINGARAJ MOHANTY
109	WP(C)/8875/2020 3865/2020	TRIBENI SWAIN-MP	LINGARAJ MOHANTY
110	WP(C)/8876/2020 3867/2020	STEEL AUTHORITY OF INDIA LTD.-MP	M/S.N.K.SAHU
111	WP(C)/21613/2019 3868/2020	SARBESWAR MOHANTY-MP	M/S MANOJA KUMAR KHUNTIA
112	WP(C)/18423/2019 3869/2020	TARUN CHUGH-MP	G.P.DUTTA
113	WP(C)/8877/2020 3870/2020	LAMBODAR PRADHAN-MP	SUDHEER KUMAR SAHOO
114	WP(C)/8888/2020 3871/2020	LAMBODAR PRADHAN-MP	SUDHEER KUMAR SAHOO
115	WP(C)/8888/2020 3873/2020	RADHAKANTA THAKURA BIJE-MP	CHEERA RANJAN SATPATHY
116	WP(C)/8894/2020 3876/2020	SUNEMIA MAHANANDA-MP	BIGYAN KUMAR SHARMA
117	WP(C)/8901/2020 3877/2020	SUBASH CHANDRA PRADHAN-MP	M/S.SIDHARTHA MISHRA
118	WP(C)/5214/2019 3878/2020	GB OF KUNDA NURA MIRDHA WOMENS COLLEGE-MP	M/S.S.K.JOSHI
119	WP(C)/15753/2016 3879/2020	PARAMANANDA SANTARA-MP	PRAFULLA KUMAR RATH
120	WP(C)/8908/2020 3880/2020	DEBENDRA KUMAR NAYAK-MP	M/S.PRASANTA KUMAR JENA
	WP(C)/17852/2019		

121	3881/2020 WP(C)/8922/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
122	3882/2020 WP(C)/29494/2019	RATNAMANI MALLIK-MP	DIPTENDU SUNDAR RAY
123	3883/2020 WP(C)/8929/2020	SABIR KHAN-MP	PRAVASH CH.JENA
124	23/2020 OJC/519/2001	RADHAMOHANA DEV-MP	
125	76/2020 CRLMP/1426/2019	SOMANATH MALLIK-MP	
126	214/2020 BLAPL/1239/2020	KALANDI @ PRASANTA PRADHAN-MP	
127	356/2020 ABLAPL/20308/2016	BULA NAYAK-MP	
128	453/2020 CRLMC/3204/2019	BRAJA BIHARI KARAN-MP	
129	3814/2020 WP(C)/11294/2019	MANOJ KUMAR SATPATHY-MP	
130	3821/2020 WP(C)/5527/2019	STATE OF ODISHA,SCHOOL AND MASS DEPT.,-MP	
131	3822/2020 WP(C)/22896/2019	U.CHANDAN KUMAR-MP	
132	3830/2020 WP(C)/1115/2020	RABINDRANATH SAHU-MP	
133	3866/2020 WP(C)/5141/2020	RELIANCE HOME FINANCE LTD.-MP	
134	3872/2020 WP(C)/4472/2020	MUNSI ABDUL RIAJ ALLI-MP	
135	3874/2020 WP(C)/7931/2020	RADHA GOBINDA JEW BIJE RAMABINDHA-MP	
136	3875/2020 WP(C)/1625/2020	GANGADHAR MOHANTA-MP	